

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 1786  
(TO BE ANSWERED ON THE 17<sup>th</sup> March 2025)**

**PURI GREEN FIELD AIRPORT AT PURI**

1786. SHRI A. D. SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether the Puri Green Field Airport at Puri is waiting the approval of the Forest Advisory Committee (FAC), if so, since when;
- (b) when was the approval to Green Field Airport accorded; and
- (c) the time required to grant approval of FAC to the Puri Green Field Airport?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION**

(Shri Murlidhar Mohol)

(a) to (c): Ministry of Civil Aviation (MoCA) had granted Site Clearance approval to State Government of Odisha for development of Greenfield Airport at Puri, Odisha in September, 2023. As per Greenfield Airports (GFA) Policy, there is two stage approval process for development of Greenfield Airports, i.e. Site Clearance followed by 'In-Principle' approval.

In October, 2024, State Government of Odisha submitted the duly filled application relating to 'In-Principle' approval. MoCA has forwarded the application alongwith DPR to concerned stakeholders including Ministry of Environment, Forest and Climate Change.

As per the GFA Policy, the responsibility for implementation of the Greenfield airport projects including land acquisition, R&R, funding etc. lies with the concerned airport developer or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances including environmental clearances, financial closure etc.

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